

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.147

C.P.(CAA)/72(AHM)2022 in
C.A.(CAA)/35(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Ruparel Nets Pvt Ltd
Rupa Weave Pvt Ltd
Ruparel Plastics Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 21/06/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhadresh Shah, PCS
For the RD : Mr. Shivpal Singh, Assistant Director

ORDER

This is the application filed under Section 230-232 of the Companies Act, 2013 for approval of the scheme of amalgamation.

We have heard the Ld. Counsel.

The order is reserved.

-SD-

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

**SHAMMI KHAN
MEMBER (JUDICIAL)**